

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00870/2019

Jabalpur, this Tuesday, the 18th day of February, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Niyamat Ali, Son of Late Mohd. Zafar aged about 36 years,
Occupation-Put off service, Post Master, R/o Behind Badi
Dargaha, Amahiya, District Rewa (MP), Pin 485001 **-Applicant**
(By Advocate –**NONE**)

V e r s u s

1. Union of India, through the Director of Postal Service,
Jabalpur Regional Office, Jabalpur (MP)
2. Superintendent of Post Office, Rewa Division
Rewa (MP), Pin 485001
3. Inspector Officer, Rewa, First Sub-Division,
Rewa (MP), Pin 485001
4. Main Post Master General, Madhya Pradesh
Parimandal, Bhopal (MP), Pin 462012 **- Respondents**
(By Advocate –**Shri S.P.Singh**)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. It is seen that neither the applicant nor the counsel for the applicant has put appearance for last three consecutive occasions i.e. on 02.12.2019, 03.01.2020 including today.
3. It seems that the applicant is not interested in pursuing the matter further.

4. Resultantly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member